

H.H.J. SHRI. U. M. PADWAD (C.R. No. 24)

DAILY BOARD DT. 24/09/2020

Sr. No.	Case No.	Party Name	Stage
1	CRA 1255/2017 @ CRI MA 2265/2017	Omkar Realtors and Developers P. Ltd.@MA-2265-17-Aplcnt. Vs Chandrakant Zillu Pashte and The State of Maharashtra-Respdt.	Arguments
2	CRI APPEAL 316/2016	Sanjay Shivaji Vhanmane @ MA 863/16,BA 728/16 - Applicant Vs Sanjeev Bhagwanrao Kokil and The State - Respnds	Order
3	CRI BA 989/2020	STATE GOVERNMENT DCB, CID II Vs Mohd. Tabrej Daud Shaikh	Reply
4	ABA 1506/2019	Viral Desai Vs State Santacruz Police Station	Settlement